

## SUPREME COURT OF INDIA

## Consent for Special Lok Adalat 2024 29<sup>th</sup> July - 3<sup>rd</sup> August 2024

	Case No:	
ABC		Petitioner(s)/Appellant(s)
	VS	
XYZ		Respondent(s)
Conse	ent By Petitioner(s)/Re	espondent(s)
I/We this case), hereby acco Special Lok Adalat for s	ord my/our consent f	Appellant(s)/ Respondent(s) in for referring this case to the
Signature 1(Name)		
Signature 2(Name)		